Development Coun-National cil's decision on equal sharing of outlays for these programmes was conveyed to the States towards the middle of the year by which time the finalised their States had budgets;

- The communication of the (iii) Planning Commission regarding the likely funds to be transferred from the Government of India to 14 States under (IATP) Income Adjusted. Total Population formula was also sent only towards the middle of the year which did not give any chance to States to release their share of funds:
- The administrative machinery at the district and block level strengthening requires order to handle effectively the enhanced allocation of funds and this process of strengthening requires time.

Change of venue for 1980 Olympics

- 70. SHRI CHADALAVADA VEN-KATRAO: Will the Minister of EDUCATION be pleased to state:
- (a) whether it is a fact that Government have received a proposal from U.K./U.S.A. to change the venue of 1980 Olympics from Moscow; and
- (b) if so, what is Government's reaction thereto?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WEL-FARE (SHRI B. SHANKARANAND): (a) and (b) The proposal to change the venue of 1980 Olympics from Moscow has been received from U.SA. The decision regarding venue for Olympic Games falls squarely within the purview of the International Olympic Committee which is independent of Governments.

Adult Education Scheme

to *Ouestions*

- 71. SHRI CHADALAVADA VEN-KATRAO: Will the Minister of EDUCATION be pleased to state:
- (a) whether it is a fact that adult education scheme has proved to be unsuccessful; and
- (b) whether the money set apart for the scheme is proposed to be diverted to strengthen elementary education?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WEL-FARE (SHRI B. SHANKARANAND): (a) and (b) The Adult Education Scheme has formed an important part of educational programmes since the First Five Year Plan. As far as the Adult Education Programme started in 1978-79 is concerned, it is too early to say whether it has been a success or not. A Review Committee under the Chairmanship of Dr. D. S. Kothari was appointed in October 1979 and the Government would take a view in the matter after receipt of the report of the Committee.

Damage to crops due to natural calamities

- 72. SHRI IBRAHIM KALANIYA: Will the Minister of AGRICULTURE be pleased to state:
- (a) what are the details of the damage done to the crops, due to floods, cyclone and such othe_r natural calamities from 1977 to December 1979 in various parts of Gujarat;
- (b) what was the estimate sent to the Central Government by Gujarat Government in the matter;
- (c) what are the main features of the recommendations of the Central study team on these calamities;
- (d) what was the amount of loans, grants and subsidies demanded toy Gujarat Government from the Central Government and what was the amount sanctioned by Centre under various heads; and

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(e) what are the details of the disbursement made to various agencies and individuals with regard to agriculture, housing, crop and manure in cash and kind?

THE MINISTER OF STATE IN THE MINISTRY OP AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) and (b) According to the Memoranda submitted to the Central Team by the Government of Gujarat, the estimates of damage is as under:

| Year | Cropped area (lakh ha.) lakhs) | Estimated Value (Rs. in |
|------|---|-------------------------------|
| 1977 | 9-39 | 2360.56 |
| •979 | 4.75 | '655.00 |

- (c) For the 1977 floods, the central team recommended total advance Plan Assistance of Rs. 10.43 crores for reconstruction of damaged roads, for irrigation and flood control works, for soil conservation and for afforestation. For the 1979 floods the central team recommended a ceiling of expenditure of Rs. 50.60 crores to cover items of relief including medicines, supply of water, clearing of mud, for rehabilitation including housing, fisheries, and subsidies to artisans etc., for restoration of Machhu Dam and other irrigation works, and of roads, buildings and other public property.
- (d) Against the demand of the Government of Gujarat for financial assistance of Rs. 3454.64 lakhs in 1977 and Rs. 21988.47 lakhs in 1979, the Central Government allocated to the Government of Gujarat an advance Plan assistance of Rs. 1043 lakhs in 1977-78 and approved a ceiling of expenditure of Rs. 5060.20 lakhs in 1979 for purposes of grant of Central assistance. In addition the Central Government sanctioned short-term loan of Rs. 250 lakhs in 1977-78 and Rs. 600 lakhs in 1979-80 for agriculture inputs.

(e) The information is being called for from the Government of Gujarat.

Gas discovery in Andhra Pradesh

- 73. SHRI CHADALAVADA VEN-KATRAO: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:
- (a) whether it is a fact that a new source of gas was recently discovered in Andhra Pradesh; and
- (b) if so, what are the details thereof? .'M

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI VEERENDRA PATIL): (a) and (b) Drilling of a well is currently going on at Narasapur structure in Andhra Pradesh. While drilling at 4035 metres, there was blow out at the well—the well was blowing gas. This well is currently under repair its potential and the source of gas would be known when drilling has been completed and the well put on production testing.

Supply of diesel and kerosene to States

74. SHRI CHADALAVADA VEN-KATRAO: Will the Minister of PET-ROLEUM AND CHEMICALS be pleased to state the quantum of diesel and kerosene oil supplied to each State during the last six months'

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI VEEREN-DRA PATIL): While in the case of kerosene, the system of making monthly allocations to the States and Union Territories has been in existence for quite some time, such monthly allocations were introduced in the case of High Speed Diesel (HSD) only with effect from October, 1979. The details of sales of kerosene for the period, September, 1979 to February. 1980 and of High Speed Diesel for the period October, 1979 to February, 1980 are given in the statement enclosed. Appendix [See CXIII, Annexure No. 2].